

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

0.A.No.1331/96

(3)

Dated New Delhi, this 15th day of July, 1996.

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN (J)
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Laxmi Narain
S/o Shri Kushala Ram,
C/o Station Superintendent,
N. Rly. Station, Rewari
HARYANA.

... Applicant

By Advocate: Shri B. N. Bhargava

VERSUS

1. U.O.I. through
General Manager,
Northern Railway,
Baroda House,
NEW DELHI.

2. The Divisional Railway Manager,
Northern Railway Division,
Bikaner,
RAJASTHAN.

3. The Station Superintendent,
Northern Railway Station,
REWARI.

... Respondents

O R D E R (Oral)

Shri A. V. Haridasan, VC (J)

After arguing for some time, the learned counsel for the applicant prays for permission to withdraw the application with liberty to take up the matter with the department. The permission is granted. The application is dismissed as withdrawn.


(K. Muthukumar)
Member (A)


(A. V. Haridasan)
Vice Chairman (J)

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